

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2005/ 9981 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Moushumi De,
District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the 1st ~~September~~ ^{Oct.}, 2024.

Sub:- **Civil vacation.**

Ref:- Letter No.DJB.I-11/2024/5871, dtd. 27.09.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for permission to avail **civil vacation from 07.10.2024 to 20.10.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 06.10.2024 till the morning of 21.10.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2005/9982-9983/A, dated , 01-10-2024

Copy to-

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]